

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17TH day of **DECEMBER, 2019.**

ORIGINAL APPLICATION NO. 330/00335/2011

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Gyan Dutta Pandey, Son of Late Ganesh Deen Pandey, Resident of 63A/8, Beli Colony, Stanley Road, Allahabad.

.....Applicant.

VERSUS

1. The Union of India through Secretary, Ministry of Communication, Govt of India, New Delhi.
2. Bharat Sanchar Nigam Ltd Sanchar Bhavan, Harish Chandra Mathur Lane Janpath, New Delhi through its Chairman and Managing Director.
3. The Chief General Manager, Bharat Sanchar Nigam Ltd, U.P. (East), Lucknow.
4. The Joint Controller of Communication Accounts U.P. (East), Tele Communication Vikas Khand 1, Gomati Nagar, Lucknow.
5. The General Manager Tele Communication, Bharat Sanchar Nigam Ltd Allahabad.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri D S Shukla
Shri K K Mishra

O R D E R

List revised.

2. None present for the applicant. Shri D S Shukla and Shri K K Mishra, Advocates for the respondents are present.
3. It appears that applicant has lost interest in pursuing this OA.
4. Accordingly, Original Application is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..